

INDEX
TO
LOK SABHA DEBATS

THIRD SERIES
VOLUMES XXV to XXXI

SEVENTH SESSION OF THIRD LOK SABHA

February 10 to May 6, 1964
Magha 21 to Vaisakha 16, 1886 (Saka)



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HOW TO USE THE INDEX

The Index is arranged alphabetically with the Subject Index and Name Index separated and printed in the following order: Part I—Subject INDEX; Part II—Name INDEX. At the end of every entry, the Volume Number of the Debates is given in Roman numerals in parenthesis followed by the Column Number or Numbers, as the case may be [printed as (XXV) 432-33].

Under every Main Heading including various names, entries pertaining to Questions and Answers are arranged first, followed by entries pertaining to the Proceedings other than Questions and Answers separated by the word "Debates" in italics.

All the Bills are alphabetically arranged under the main heading BILL(S).

Various bodies like Committees, Councils, Boards, Corporations etc. are consolidated under the same Main Headings, i.e., "COMMITTEE(S)", "COUNCIL(S)", "BOARD(S)", "CORPORATION(S)", etc.

Information pertaining to Railways has been indexed under the various Main Headings commencing with the word Railways e.g. "RAILWAY LINES", "RAILWAY TRAIN(S)" etc.

Various Universities, Banks, Conferences, Courts, Ports and similar other broad subjects are shown in alphabetical order under these very Main Headings.

Information pertaining to the United Nations and its various affiliated bodies is given under the Main Heading "U.N."

All the papers laid on the Table of the Lok Sabha are indexed only under the Main Heading "PAPERS LAID ON THE TABLE".

Information regarding various States in India and the various foreign countries has been indexed under their respective names.

A list of abbreviations used in the Index is given below:—

A.M./Ad. Motion	Adjournment Motion
B.O.H.	Business of the House.
B.G.	Budget General.
B.R.	Budget Railway.
C.A.	Calling Attention to Matter of Urgent Public Importance.
Consid.	Consideration stage of a Bill. This stage includes:—
	(i) Motion to refer to Select/Joint Committee;
	(ii) Amendment to refer to Select/Joint Committee;
	(iii) Amendment to circulate;
	(iv) Motion to consider as reported by Select/Joint Committee;
	(v) Amendment to recommit to Select/Joint Committee etc.
Consid. Cl.	Consideration of the Clauses of a Bill.
D.E.G.	Demands for Excess Grants.
D.E.G. (R)	Demands for Excess Grants (Railways).
D.G.	Demands for Grants.
D.G.A.	Demands for Grants on Account.
D.G.A. (R)	Demands for Grants on Account (Railways).

D.S.G.	Demands for Supplementary Grants.
D.G. (R)	Demands for Grants (Railways).
Dis.	Discussion.
H.A.H. Dis./H.A.H. Discussion	Half-an-Hour Discussion.
Int.	Introduction stage of a Bill.
M.	Motion.
P.A.M.	President's Address, Motion on.
R.S.	Rajya Sabha.
Res.	Resolution.
St.	Statement.
Min. Com. Dev. and Coop.	Ministry of Community Development and Cooperation.
Min. Def.	Ministry of Defence.
Min. Ed.	Ministry of Education.
Min. Ex. Affairs	Ministry of External Affairs.
Min. Fin.	Ministry of Finance.
Min. Food and Agri.	Ministry of Food and Agriculture.
Min. H.A.	Ministry of Home Affairs.
Min. Health	Ministry of Health.
Min. I. & B.	Ministry of Information and Broadcasting.
Min. Ind.	Ministry of Industry.
Min. Int. Trade	Ministry of International Trade.
Min. Irr. and Power	Ministry of Irrigation and Power.
Min. Lab. & Emp.	Ministry of Labour and Employment.
Min. Law	Ministry of Law.
Min. Pet. & Chem.	Ministry of Petroleum and Chemicals.
Min. S.M. & H.E.	Ministry of Steel, Mines and Heavy Engineering.
Min. Transpt.	Ministry of Transport.
Min. W.H.R.	Ministry of Works, Housing and Rehabilitation.
Deptt. Parly. Affairs	Department of Parliamentary Affairs.
Deptt. Atomic Energy	Department of Atomic Energy.
Deptt. P. & T.	Department of Posts and Telegraphs.
Deptt. Supp. & Tech. Dev.	Department of Supply and Department of Technical Development.

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THIRD SERIES

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Jyaistha 6 to 15, 1886 (Saka)



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INDEX TO THE THIRD LOK SABHA DEBATES

HOW TO USE THE INDEX

The Index is arranged alphabetically with the Subject Index and Name Index separated and printed in the following order: Part I—Subject INDEX; Part II—Name INDEX. At the end of every entry, the Volume Number of the Debates is given in Roman numerals in parenthesis followed by the Column Number or Numbers, as the case may be [printed as (XXV) 432-33].

Under every Main Heading including various names, entries pertaining to Questions and Answers are arranged first, followed by entries pertaining to the Proceedings other than Questions and Answers separated by the word "Debates" in italics.

All the Bills are alphabetically arranged under the main heading BILL(S).

Various bodies like Committees, Councils, Boards, Corporations etc. are consolidated under the same Main Heading, i.e. "COMMITTEE(S)", "COUNCIL(S)", "BOARD(S)", "CORPORATION(S)", etc.

Information pertaining to Railways has been indexed under the various Main Headings commencing with the word Railways e.g. "RAILWAY LINES", "RAILWAY TRAIN(S)" etc.

Various Universities, Banks, Conferences, Courts, Forts, Ports and similar other broad subjects are shown in alphabetical order under these very main Headings.

Information pertaining to the United Nations and its various affiliated bodies is given under the Main Heading "U.N."

All the papers laid on the Table of the Lok Sabha are indexed only under the Main Heading "PAPERS LAID ON THE TABLE".

Information regarding various States in India, and the various foreign countries has been indexed under their respective names.

A list of abbreviations used in the Index is given below:—

A.M./Ad. Motion	Adjournment Motion.
B.O.H.	Business of the House.
B.G.	Budget General.
B.R.	Budget Railway.
C.A.	Calling Attention to Matter of Urgent Public Importance.
Consid.	Consideration stage of a Bill. This stage includes:— (i) Motion to refer to Select/Joint Committee; (ii) Amendment to refer to Select/Joint Committee; (iii) Amendment to circulate; (iv) Motion to consider as reported by Select/Joint Committee; (v) Amendment to recommit to Select/Joint Committee etc.

Consid. Cl.	Consideration of Clauses of a Bill.
D.E.G.	Demands for Excess Grants.
D.E.G. (R)	Demands for Excess Grants (Railways).
D.G.	Demands for Grants.
D.S.G.	Demands for Supplementary Grants.
D.G. (R)	Demands for Grants (Railways).
Dis.	Discussion.
H.A.H. Dis/H.A.H. Discussion	Half-an-Hour-Discussion.
Int.	Introduction stage of a Bill.
M.	Motion.
R.S.	Rajya Sabha.
Res.	Resolution.
St.	Statement.

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